

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**RE - TENDER NOTICE**

Imphal, the 27<sup>th</sup> September, 2022

No. HCM/C-55/2013-A&E/Pt./ : Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from reputed hoteliers/restaurants for running a 'Canteen' in the High Court Complex, Mantripukhri to provide breakfast, lunch, snacks, tea, coffee and other beverages besides regular local items during office hours i.e. from 9:30 am to 5:00 pm. Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10:00 am to 3:00 pm upto 10<sup>th</sup> October, 2022. The quotation papers shall be received by this Registry upto 11:00 am of 14<sup>th</sup> October, 2022 and the same shall be opened on the same day at 11:30 am in presence of the quotationist(s) if any. The rates should be quoted clearly inclusive of all charges like GST etc.

Sd/-

i/c REGISTRAR(ADMN./PM&P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/C-55/2013-A&E/Pt./ 17077-82 Imphal, the 27<sup>th</sup> September, 2022  
Copy to:-

1. The System Analyst, High Court of Manipur.  
**- for uploading in the official website of this Registry.**
2. The Editor    i) The Huiyen Lanpao (Manipuri)  
                      ii) The Sangai Express (English)  
**- For publication of the above notice in the newspaper within  
8cm X 2 cols for one day and submit the bill in triplicate  
copies for early payment.**
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.

*M. Jagan Singh*  
i/c REGISTRAR(ADMN./PM&P) 27/9/22  
HIGH COURT OF MANIPUR